

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3971  
ANSWERED ON:18.02.2014  
INVESTIGATION OF RIOTS CASES  
Meghwal Shri Arjun Ram

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether demands for constitution of a Special Investigation Team (SIT) to investigate cases of riots are pending with the Government;
- (b) if so, the number of cases in which various organisations have made demands for constitution of a SIT;
- (c) whether various Sikh Organisations have also made such demands to investigate the Sikh riots which took place in the year 1984;
- (d) if so, whether the Government proposes to constitute a SIT to investigate the said cases; and
- (e) if so, the details thereof along with the time by which the SIT is likely to be constituted and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): No proposal in Government of India is pending presently to set up a Special Investigation Team (SIT) to investigate cases of riots. The matters relating to 1984 anti-Sikh riots have already been investigated by "Justice Rangnath Mishra Commission" and "Justice Nanawati Commission". Based on the recommendations of The Nanawati Commission, the CBI was entrusted the task of conducting further investigations/re- investigation into the cases against politicians and others.

The Government has received some representations from Political Parties and other groups in this regard, which have been forwarded to concerned agencies for appropriate action.